

**Statement of Action Plan 2016-17(01.04.2016 to 31.03.2017) relating to the Hoshiarpur Sessions Division for the period from 01.04.2016 to 31.01.2017.**

S. No.	Nature of cases.	Targeted cases selected as on 1.4.2016	Cases included if any	Cases excluded if any	Cases disposed of upto 31.01.2017	Balance as on 31.01.2017	Percentage of disposal at the end of 31.01.2017	10 years old cases (except stayed cases) which are included under 150 oldest cases		15 Years old cases (except stayed cases) which are included under 150 oldest cases		20 Years old cases(except stayed cases) which are included under 150 oldest cases	
								Such cases as on 1.4.2016	Cases disposed of upto 31.01.2017	Such cases as on 1.4.2016	Cases disposed of upto 31.01.2017	Such cases as on 1.4.2016	Cases disposed of upto 31.01.2017
<b>1. Sh.Kuldeep Kumar Kareer,Addl.District &amp; Sessions Judge,Hoshiarpur</b>													
a)	Prevention of Corruption Act cases	0	0	0	0	0	0	0	0	0	0	0	0
b)	150 oldest cases	150	6	6	134	16	89.33%	0	0	0	0	0	0
c)	Number of NDPS Act cases in which accused are in custody which falls under 150 old cases	0	0	0	0	0	0.00%	0	0	0	0	0	0
d)	Number of NDPS Act cases in which accused are in custody which does not fall under 150 old cases	5	1	0	3	3	50.00%	0	0	0	0	0	0
	Total (a+b+d) * Figure of row under S. No.(c) should not be added in the total	155	7	6	137	19	89.33%	0	0	0	0	0	0
	150 oldest cases RBT from the Court of Sh. B.S. Deol, AD&SJ, Hoshiarpur(Since Retired)	0	14	0	2	12	14.28%	0	0	0	0	0	0

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								Such cases as on 1.4.2016	Cases disposed of upto 31.01.2017	Such cases as on 1.4.2016	Cases disposed of upto 31.01.2017	Such cases as on 1.4.2016	Cases disposed of upto 31.01.2017
<b>2. Sh.Nirbhow Singh Gill,Addl.District &amp; Sessions Judge,Hoshiarpur</b>													
a)	Prevention of Corruption Act cases	0	0	0	0	0	0	0	0	0	0	0	0
b)	150 oldest cases	150	0	0	145	5	96.67%	0	0	0	0	0	0
c)	Number of NDPS Act cases in which accused are in custody which falls under 150 old cases	0	0	0	0	0	0.00%	0	0	0	0	0	0
d)	Number of NDPS Act cases in which accused are in custody which does not fall under 150 old cases	10	2	2	6	4	60.00%	0	0	0	0	0	0
	Total (a+b+d) * Figure of row under S. No.(c) should not be added in the total	160	2	2	151	9	96.67%	0	0	0	0	0	0
	150 oldest cases RBT from the Court of Sh. B.S. Deol, AD&SJ, Hoshiarpur(Since Retired)	0	11	1	3	7	30.00%	0	0	0	0	0	0
	Number of NDPS Act cases in which accused are in custody which does not fall under 150 old cases	0	2	0	1	1	50.00%	0	0	0	0	0	0
<b>3. Mrs.Priya Sood, ,Addl.District &amp; Sessions Judge,Hoshiarpur</b>													
a)	Prevention of Corruption Act cases	1	0	0	0	1	0	0	0	0	0	0	0
b)	150 oldest cases	149	0	0	113	36	75.84%	0	0	0	0	0	0
c)	Number of NDPS Act cases in which accused are in custody which falls under 150 old cases	4	0	0	4	0	100.00%	0	0	0	0	0	0
d)	Number of NDPS Act cases in which accused are in custody which does not fall under 150 old cases	5	0	3	2	0	40.00%	0	0	0	0	0	0
	Total (a+b+d) * Figure of row under S. No.(c) should not be added in the total	155	0	3	115	37	75.33%	0	0	0	0	0	0



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<b>7. Sh. Parminder Singh Rai, Addl. District &amp; Sessions Judge, Hoshiarpur</b>													
a)	Prevention of Corruption Act cases	0	0	0	0	0	0	0	0	0	0	0	0
b)	150 oldest cases	150	0	0	107	43	71.33%	0	0	0	0	0	0
c)	Number of NDPS Act cases in which accused are in custody which falls under 150 old cases	5	0	0	1	4	20.00%	0	0	0	0	0	0
d)	Number of NDPS Act cases in which accused are in custody which does not fall under 150 old cases	0	1	0	0	1	0.00%	0	0	0	0	0	0
	Total (a+b+d) * Figure of row under S. No.(c) should not be added in the total	150	1	0	107	44	71.33%	0	0	0	0	0	0
	150 oldest cases RBT from the Court of Sh. B.S. Deol, AD&SJ, Hoshiarpur(Since Retired)	0	31	0	0	31	0.00%	0	0	0	0	0	0
<b>TOTAL OF ALL THE COURTS OF ADDITIONAL DISTRICT &amp; SESSIONS JUDGES, HOSHIARPUR</b>													
a)	Prevention of Corruption Act cases	1	0	0	0	1	0	0	0	0	0	0	0
b)	150 oldest cases	988	17	73	762	170	81.76%	0	0	0	0	1	1
c)	Number of NDPS Act cases in which accused are in custody which falls under 150 old cases	9	0	0	5	4	55.56%	0	0	0	0	0	0
d)	Number of NDPS Act cases in which accused are in custody which does not fall under 150 old cases	25	4	7	14	8	63.64%	0	0	0	0	0	0
	Total (a+b+d) * Figure of row under S. No.(c) should not be added in the total	1014	21	80	776	179	81.26%	0	0	0	0	1	1
	150 Oldest cases RBT from the Court of Sh. B. S. Deol, AD&SJ, Hoshiarpur(Since retired)	0	68	1	5	62	7.46%	0	0	0	0	0	0
	Number of NDPS Act cases in which accused are in custody which does not fall under 150 old cases	0	2	0	1	1	50.00%	0	0	0	0	0	0

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<b>1.Sh. Amrinder Pal Singh, Civil Judge (Sr. Div.), Hoshiarpur</b>													
1	200 oldest cases.	200	16	16	170	30	85.0%	5	4	2	2	0	0
	Cases RBT from the court of Ms. Prabhjot Kaur, CJJD, Hoshiarpur.	28	0	0	20	8	71.4%	0	0	0	0	0	0
<b>2.Sh. Harsimranjt Singh, Chief Judicial Magistrate, Hoshiarpur.</b>													
2	200 oldest cases.	200	1	1	161	39	80.5%	4	4	0	0	0	0
	Cases RBT from the court of Ms. Prabhjot Kaur, CJJD, Hoshiarpur.	25	0	0	14	11	56.0%	0	0	0	0	0	0
<b>3.Sh. Manav, Addl. Civil Judge(Sr. Div.)-cum-Principaal Magistrate,Juvenile Justice Board, Hoshiarpur.</b>													
3	58 Juvenil Enquiries.	58	0	0	43	15	74.14%	0	0	0	0	0	0
	142 oldest cases.	142	4	4	97	45	68.31%	2	1	0	0	0	0
	Cases RBT from the court of Ms. Prabhjot Kaur, CJJD, Hoshiarpur.	28	0	0	0	28	0.00%	0	0	0	0	0	0
<b>4.Sh. Jagmilap Singh Khushdil, Civil Judge (Jr. Div.), Hoshiarpur.</b>													
4	200 oldest cases.	200	12	12	125	75	62.50%	2	2	1	1	0	0
	Cases RBT from the court of Ms. Prabhjot Kaur, CJJD, Hoshiarpur.	27	0	0	2	25	7.41%	0	0	0	0	0	0
<b>5.Mrs. Dazy Bangarh, Civil Judge (Jr. Div.), Hoshiarpur.</b>													
5	200 oldest cases.	200	1	1	117	83	58.50%	2	1	1	0	1	1
	Cases RBT from the court of Ms. Prabhjot Kaur, CJJD, Hoshiarpur.	28	0	0	0	28	0.00%	0	0	0	0	0	0
<b>6.Mrs. Prabhjot Kaur, Civil Judge (Jr. Div.), Hoshiarpur.</b>													
6	200 oldest cases.	200	0	191	9	0	4.50%	0	0	0	0	0	0
<b>7.Sh. Gursher Singh, Civil Judge (Jr. Div.), Hoshiarpur.</b>													
7	200 oldest cases.	200	1	1	127	73	63.50%	3	3	0	0	0	0
	Cases RBT from the court of Ms. Prabhjot Kaur, CJJD, Hoshiarpur.	27	0	0	2	25	7.41%	0	0	0	0	0	0
<b>8.Sh. Tanishth Goyal, Civil Judge (Jr. Div.), Hoshiarpur.</b>													
8	200 oldest cases.	200	2	2	151	49	75.50%	1	1	0	0	0	0
	Cases RBT from the court of Ms. Prabhjot Kaur, CJJD, Hoshiarpur.	28	0	0	10	18	35.7%	0	0	0	0	0	0

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<b>9.Sh. Bagicha Singh, Addl. Civil Judge (Sr. Div.), Dasuya.</b>													
9	<b>200 oldest cases.</b>	200	1	1	149	51	74.50%	5	5	0	0	0	0
	Cases RBT from the court of Ms. Roopa Dhaliwal, CJJD, Dasuya.	56	1	0	5	52	8.77%	2	0	0	0	0	0
<b>10.Mrs. Roopa Dhaliwal, Civil Judge (Jr. Div.), Dasuya</b>													
10	<b>200 oldest cases.</b>	200	2	168	34	0	17.00%	1	1	0	0	0	0
<b>11.Mrs. Mehak Sabharwal, Civil Judge (Jr. Div.), Dasuya.</b>													
11	<b>200 oldest cases.</b>	200	5	5	137	63	68.50%	1	0	2	1	1	1
	Cases RBT from the court of Ms. Roopa Dhaliwal, CJJD, Dasuya.	55	0	0	4	51	7.27%	0	0	0	0	0	0
<b>12.Ms. Tushar Kaur Thind, Civil Judge (Jr. Div.), Dasuya</b>													
12	<b>200 oldest cases.</b>	200	4	4	112	88	56.00%	0	0	0	0	0	0
	Cases RBT from the court of Ms. Roopa Dhaliwal, CJJD, Dasuya.	55	0	1	14	40	25.92%	0	0	0	0	0	0
<b>13.Mrs. Suman Agnihotri, Addl. Civil Judge (Sr. Div.), Mukerian.</b>													
13	<b>200 oldest cases.</b>	200	12	12	116	84	58.0%	4	1	0	0	0	0
<b>14. Sh. Jaswinder Pal, Civil Judge ( Jr. Div.), Mukerian.</b>													
14	<b>200 oldest cases.</b>	200	0	0	105	95	52.5	0	0	0	0	1	1
<b>15.Mrs. Manni Arora, Addl. Civil Judge (Sr. Div.), Garhshankar</b>													
15	<b>200 oldest cases.</b>	200	1	1	134	66	67.00%	3	2	0	0	0	0
<b>16.Ms. Damandeep Kamal Heera, Civil Judge (Jr. Div.), Garhshankar.</b>													
16	<b>200 oldest cases.</b>	200	0	0	102	98	51.00%	0	0	0	0	0	0
<b>TOTAL OF ALL THE COURTS OF CIVIL JUDGES/JUDICIAL MAGISTRATES, HOSHIARPUR.</b>													
	<b>TOTAL</b>	3200	62	419	1889	954	66.44%	33	25	6	4	3	3
	<b>Grand Total of all the Judicial Officers</b>	4214	83	499	2665	1133	70.16%	33	25	6	4	4	4
	Cases RBT from the court of Sh.BS Deol,Addl.District & Sessions Judge,Hoshiarpur.,Ms. Prabhjot Kaur, CJJD, Hoshiarpurand Ms.Roopa Dhaliwal,CJ(JD),Dasuya	357	71	2	77	349	18.08%	2	0	0	0	0	0

